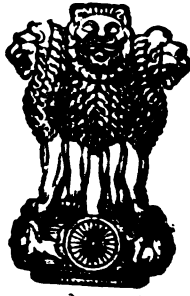


# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## SEVENTH REPORT



सत्यमेव जयते

LOK SABHA SECRETARIAT  
NEW DELHI  
*April, 1954.*

**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

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1. Shri M. Ananthasayanam Ayyangar—*Chairman*.
2. Shri Nemi Chandra Kasliwal.
3. Shri P. Natesan.
4. Shri Raghunath Singh.
5. Shri Nageshwar Prasad Sinha.
6. Shrimati Ammu Swaminadhan.
7. Shri Choithram Partabrai Gidwani.
8. Dr. Natabar Pandey.
9. Shri Tridib Kumar Chaudhuri.
10. Shri Ganesh Sadashiv Altekar.

**SECRETARIAT**

**Shri M. N. Kaul—*Secretary*.**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventh Report of the Committee.

2. The Committee sat on the 27th April, 1954 to consider the Resolutions set down in the List of Business for Friday, the 30th April, 1954.

3. The Members concerned whose Resolutions had been included in the agenda for the 30th April, 1954 had been invited to the sitting.

4. At the outset the Committee was informed by Shri Sadhan Chandra Gupta in whose name the second resolution regarding amendment of the Delimitation Commission Act, 1952 so as to provide for the appointment of a Parliamentary Committee for scrutinising and approving the proposals of the Commission, stood in the agenda for the 30th April, 1954 that he did not intend to move his resolution. In view of this the Committee did not consider it necessary to allot any time for the discussion of this resolution.

5. The Committee having considered all the aspects of the remaining Resolutions on the List of Business for the 30th April, 1954 recommend the following time-table:

(i) Resolution regarding appointment of a Commission to enquire into the working of administrative machinery and methods at the Centre.	Out of the total time of 4 hours allotted to this resolution, 2 hours 37 minutes were taken up on the 2nd and 17th April, 1954. The balance of one hour 23 minutes may be completed on the 30th of April, 1954.
(ii) Resolution regarding reservation of the production of <i>Sarees</i> and <i>Dhotis</i> for the handloom industry.	2 hours.
(iii) Resolution regarding creation of a Department of Social Services.	2 hours.

M. ANANTHASAYANAM AYYANGAR.

NEW DELHI,  
The 29th April, 1954.